ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/22/2016 NAME OF THE PETITIONER(S) : Anand P. Fredrick NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION FOR WHOM B. MANIMARAN BiDhaneney'-

<u>ORDER</u>

Counsel for petitioner present. Counsel for R1, R3 to R5 and counsel for R2 are present. Time extended at request of both sides for suggesting the name of the escrow agent. Put up on 14.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)